



IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

5.

C.P.(IB)/628(MB)/2020

CORAM:

SHRI PRABHAT KUMAR
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 10.01.2023

NAME OF THE PARTIES: Indus Container Lines Pvt. Ltd.
Vs
Virat Global Logistics Pvt. Ltd.

SECTION: 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

The Court is convened through Video Conference.

1. Ms. Sumi Soman, Ld. Counsel for the Financial Creditor present. Ms. Veenu Khatri, Ld. Counsel for the Corporate Debtor present.
2. This is a Petition filed in the year 2020 under Section 7 of IBC. However, the Counsel appearing for the Financial Creditor is not inclined to argue/pursue the matter. Therefore, the present Petition is hereby **dismissed** for non-prosecution.

Sd/-
PRABHAT KUMAR
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)